

ITEM NOS.6+72

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F      I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)                      No(s).      2330-2333/2012

(Arising out of impugned final judgment and order dated 21/10/2011 in WP No. 37119/2011,21/10/2011 in WP No. 46071/2011,21/10/2011 in WP No. 46631/2011 passed by the High Court Of Judicature at Allahabad)

DEPUTY SHARAN &amp; ORS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS  
(with office report)

Respondent(s)

WITH SLP(C) No. 36607/2012  
(With Office Report)

SLP(C) No. 13642/2013  
(With Office Report)

SLP(C) No. 14035/2013  
(With appln.(s) for permission to file additional documents and Interim Relief and Office Report)

SLP(C) No. 10964/2012  
(With appln.(s) for permission to file additional documents and Interim Relief and Office Report)

SLP(C) No. 36437/2014  
(With Office Report)

SLP(C) No. 6381/2012  
(With Interim Relief and Office Report)

SLP(C) No. 6787/2014  
(With appln.(s) for permission to file additional documents and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 2875/2014  
(With appln.(s) for directions and Office Report)

C.A. No. 7745-7747/2014

Signature Not Verified

(With appln.(s) for permission to file synopsis and list of dates

Digitally signed by  
Ramana Venkata Ganti  
Date: 2015.09.18

and appln.(s) for impleadment and Office Report)

16:55:15 IST

Reason:

SLP(C)No.36352-36354/2011

(with interim relief and office report)

Date : 18/09/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr.Basava Prabhu Patil, Sr.Adv.  
Mr.Jasbir Singh Malik, Adv.  
Mr.Sanjay Sharma, Adv.  
Mr.Nayan Nepal, Adv.  
For Ms.Usha Nandini, Adv.  
  
Mr.S.R.Singh, Sr.Adv.  
Mr.Avnish Singh, Adv.  
Mr.Ankur Yadav, Adv.  
Mr.Ujjwal Pandey, Adv.  
Mr.Yash Pal Dhingra, Adv.  
  
Mr.Vishwajit Singh, Adv.  
Ms. Veera Kaul Singh, Adv.  
Mr.Pankaj Singh, Adv.  
Mr.Abhindra Maheshwari, adv.  
  
Mr. Vishwa Pal Singh, Adv.  
  
Mr. S. K. Sabharwal, Adv.  
  
Mr. Rajesh Kumar, Adv.  
  
Mr.Tripurari Ray, Adv.  
Mr.Anil Kaushil, Adv.  
Mr.Rajinder Singh, Adv.  
Ms.Anupama Sharma, Adv.  
Mr. Vishnu Sharma, Adv.  
  
Dr. Rajeev Sharma, Adv.  
Mr.Raghuvir Sharma, Adv.  
Mr.Vipin Kumar Sharma, Adv.  
Mr.Dharmendra Sharma, Adv.  
  
Mr.S.C.Maheshwari, Sr.Adv.  
Mr.Jabar Singh, Adv.  
Mr.Nikhar B., Adv.  
Mr.M.P.S.Tomar, Adv.  
Mr.Sanjay Krishna, Adv.  
Ms. Sandhya Goswami, Adv. (NP)

For Respondent(s) Mr. C. S. N. Mohan Rao, Adv.  
  
Mr. Deepak Goel, Adv.  
  
Mr. Ravindra Kumar, Adv.  
3  
  
Mr. R. Chandrachud, Adv.  
  
Mr. Rishi Malhotra, Adv.  
  
Mr.S.U.K.Sagar, Adv.  
Ms.Bina Madhavan, Adv.  
Ms.Akanksha Mehra, Adv.  
For M/s. Lawyer S Knit & Co, Adv.  
  
Mr.Ravi Sikri, Sr.Adv.  
Mr.Deepak yadav, Adv.  
Ms. Madhu Sikri, Adv.  
  
Ms.Reena Singh, AAG  
Ms.Sakshi Mehley, Adv.  
Ms.Alka Sinha, Adv.

Mr. Anuvrat Sharma, Adv.

Mr. Ranbir Yadav, Adv.

Mr. P. M. Saini, Adv.

Ms. Anzu K. Varkey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Delay, if any, in filing the application for substitution  
is condoned.

Application(s) for substitution is/are allowed.

Application(s), if any, for impleadment/intervention  
is/are rejected.

Delay, if any, in filing/refiling the Special Leave  
Petition(s) is condoned.

S.L.P.(C) No. 6787/2014, 2875/2014 and SLP(C) Nos. 36352-  
36354/2011:

Learned counsel for the parties to the lis would submit  
that these matters can be disposed of, in terms of the Judgment  
passed in Civil Appeal No. 4506/2015 etc. etc. titled Savitri  
Devi Vs. State of Uttar Pradesh & Ors. Etc., decided on  
14.05.2015, reported in (2015) 5 JT 102.

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Taking note of the submission so made by the learned  
counsel, we dispose of these Special Leave Petitions in the  
same terms, conditions, observations and directions as in the  
case of Savitri Devi (supra).

Rest of the matters:

List the matters for final disposal on a  
non-miscellaneous day.

(G.V. Ramana)  
AR-cum-PS

(Vinod Kulvi)  
Asstt. Registrar

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